

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1512/CHE/2024
PETITION NUMBER : CP(IB)/1099/2019
NAME OF THE APPLICANT : State Bank of India
NAME OF THE RESPONDENT(S) : Renuka Devi Rangaswamy (RP)
M/s. Regen Powertech Pvt Ltd
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Pranava Charan for for the Applicant. Ld. Counsel Mr. T.K. Bhaskar for the RP. Ld. RP Ms. Renuka Devi Rangaswamy is present in person. Ld. Counsel Mr. Bharath Gangadharan for the Operational Creditor.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **01.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)